

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2040
ANSWERED ON:22.11.2010
CHEAP FOREIGN PRODUCTS AND EMPLOYMENT
Jakhar Shri Badri Ram

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the fake and cheap products from foreign countries particularly from China are spreading unemployment in the country;
- (b) if so, the steps proposed to be taken by the Government in this regard;
- (c) whether the Government is making laws and rules to check the caused by foreign products; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (d) : FICCI Quarterly survey on Indian Manufacturing Sector, August 2010 has reported that the employment outlook in Indian manufacturing sector seems to be improving in Quarter 2 of 2010-11 with a number of sectors like automotive, tyres, consumer durables, electronics, capital goods etc. planning to hire additional work force in next 3 months.

All imported goods in India are subject to domestic laws, rules, orders, regulations, technical specifications, environment and safety norms. These regulations are also notified in the ITC (HS) Classification of Export and Import items.

The Government acts in case goods imported from any source are found to violate these regulations and threaten human, animal or plant life or health. In the specific cases where Customs detect import of sub-standard goods, the said goods are seized and penal action is initiated under the provisions of Customs Act, 1962 read with other Allied Acts.

Any domestic concern arising out of imports are addressed by appropriate action under the provisions of the Agreement of Implementation of Article VI of the General Agreement on Tariffs and Trade, 1994, the Agreement on Safeguards and the Agreement on Subsidies and Countervailing Measures of the WTO. On the basis of petitions filed by the domestic industry with sufficient evidence of dumping, injury and causal link, Directorate General of Anti-Dumping conducts Anti-dumping investigations and recommends for imposition of Anti-dumping Duty.